(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH **ALLAHABAD**

This is the 25TH day of **SEPTEMBER**, 2018.

ORIGINAL APPLICATION NO. 197/2010

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J). HON'BLE MR GOKUL CHANDRA PATI, MEMBER (A)

Dhirendra Krishna Srivastava, Aged about 57 years, S/o Late Shri 1. Ganesh Prasad Srivastava, R/o M.G. 24, Doorvani Nagar, ADA Colony, Naini (Allahabad).

.....Applicant.

VERSUS

- 1. The Joint Commissioner (Administration), Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shahid Jeet Singh Marg, New
- 2. The Asstt, Commissioner, Kendriya Vidyalaya Sangathan, Lucknow Region, Sector-3, Aliganj, Lucknow.
- The Principal Public Inter College, Kerakat District-Jaunpur. 3.

.....Respondents

Advocate for the Applicant : Shri Rakesh Verma

Advocate for the Respondents: Shri N P Singh

ORDER(Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J)

Shri L S Kushwaha, proxy counsel for Shri Rakesh Verma, learned counsel for the applicant and Shri N P Singh, learned counsel for the respondents are present.

- 2. Counsel for the applicant submitted that he is not interested in pressing this OA and has made an oral prayer that the OA may be dismissed as not pressed.
- 3. Accordingly, in view of the submissions made by the learned counsel for the applicant, the OA is dismissed as not pressed.

MEMBER-A

(GOKUL CHANDRA PATI) (JUSTICE BHARAT BHUSHAN) **MEMBER-J**

Arun..